

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2843
ANSWERED ON:30.07.2014
PERFORMANCE RELATED INCENTIVES
Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes Performance Related Incentive Scheme (PRIS) for civil servants;
- (b) if so, the details thereof and the salient features of the scheme;
- (c) the time by which such scheme is likely to be implemented;
- (d) whether the Government has sought suggestions from various quarters including employees unions in this regard;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the other steps taken/being taken by the Government to address the anxiety of employees on implementation of the scheme?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) & (b): Government of India has accepted in principle the recommendation of the Sixth Central Pay Commission for introduction of a Performance Related Incentive Scheme (PRIS) in the form of pecuniary benefit over and above the regular salary, based on the targeted performance and performance parameters, out of the Non-Plan budgetary savings, for the Central Government employees.

(c): No time frame has been fixed.

(d) & (e): All the recommendations of the Sixth Central Pay Commission were discussed with all stakeholders, including employees' unions, before Cabinet approval.

(f): Does not arise as Government has not implemented the scheme.